NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/38/2017

NAME OF THE PETITIONER(S)

: MOOLATH MANNIL SREENIVASAN & 20RS

NAME OF THE RESPONDENT(S)

: KOZHIKODE COCONUT FARMERS PRODUCER

COMPANY LTD & 6 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Soeepsiya kalasikkal for pedfoner

2) M.R. PREETHA.

Coursel for Respondents.

ORDER

*PCS representing the petitioners present. Counsel for respondents present and prayed for time to file counter. Time is enlarged at request with a direction to furnish a copy of the counter to the other side in advance to enable them to file reply, if any, by the next date of hearing. Put up on 19.02.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc